


**HIGH COURT FOR THE STATE OF TELANGANA**  
**AT HYDERABAD**

**PRESS NOTE**

On account of spike in Covid-19 cases in the State of Telangana, all the Courts have been taking up only urgent matters through video-conferencing. However, some of the Advocates have been expressing difficulty in participating in Video-conferencing. In order to facilitate Advocates, who do not have access to the Virtual Courts from their respective home offices the concept of “**Mobile Video Conference Facility**” has been introduced by the High Court. The mobile van will go to the remote places of the town so that the advocates residing in that vicinity can make use of mobile video conference facility and address the virtual court. The District Collector has provided a mobile van with required infrastructure to facilitate the “**Mobile Video Conference Facility**”

The Hon’ble the Chief Justice, High Court for the State of Telangana in the presence of Hon’ble Sri Justice P. Naveen Rao, Administrative Judge, Warangal District has been pleased to digitally inaugurate the Virtual Court’s Mobile Video Conference Facility today at 10:00 am for the convenience of the advocates of Warangal Town.

  
REGISTRAR GENERAL  
29.06.2020